

RAJASTHAN HIGH COURT, JODHPUR

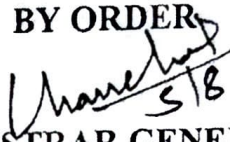
::ORDER::

No. : 14 /S.O./2025

Date: 05.08.2025

In partial modification of this office Standing Order No. 10/S.O./2015 dt. 20.08.2015 (Corrigendum No. 13/S.O./2015 dt. 31.08.2015) following Nomenclature/ Case Type is inserted after existing serial no. 91:-

Sr. No.	Details of Case Type	Nomenclature
92.	Black Money Tax Appeal	BMTA

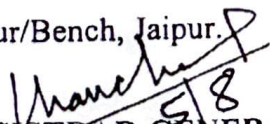
BY ORDER

REGISTRAR GENERAL

No. : Gen/XV/115/2024/1405

Date : 05.08.2025

Copy forwarded to the following for information and necessary action :-

1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to All the Hon'ble Judges, Rajasthan High Court Jodhpur/ Jaipur.
3. Registrar General, Rajasthan High Court.
4. Registrar (Admn.), Rajasthan High Court, Jodhpur/Bench, Jaipur.
5. Registrar (Classification), Rajasthan High Court, Jodhpur/ Bench Jaipur with the direction to arrange for the same and uploaded on the official website of this High Court.
6. All Registrars, Rajasthan High Court, Jodhpur/Bench Jaipur/ Registrar, Rajasthan High Court, HQR Delhi, Room No. 410, Rajasthan House, Prithvi Raj Road, New Delhi – 110011.
7. O.S.D.(F&I)Rajasthan High Court, Jodhpur.
8. Registrar-cum-C.P.C. Rajasthan High Court, Bench Jaipur.
9. Deputy Registrars (Judicial), Rajasthan High Court, Jodhpur/ Bench Jaipur with the direction to instruct all the Judicial Staff to strictly comply with the above directions.
10. All the Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench Jaipur.
11. All Assistant Registrars/Court officers/Sr. Librarian, Rajasthan High Court, Jodhpur/Bench Jaipur.
12. All the A.O.'s/All the A.A.O's, Rajasthan High Court, Jodhpur/ Bench Jaipur.
13. DIO Computer Cell, Rajasthan High Court, Jodhpur/Bench, Jaipur.


REGISTRAR GENERAL